proposal for expanding capacity of its existing smelter at Khetri Copper Complex from 31,000 tpa to 1 lakh tpa. For this purpose, the company has commissioned a detailed feasibility study.

## Amendment to mines and minerals act, 1957

3424. SHRI RAMDAS AGARWAL: Will the Minister of MINES be pleased to state:

- (a) whether Government are contemplating an overhaul of the Mines and Minerals Act, 1957;
- (b) whether the Federation of India Mineral Industries, New Delhi, have demanded simplification of the procedure, renewal and transfer of leases with a view to provide greater flexibility to the private mine owners to feed the domestic industry poised for greater growth in not too distant a future; and
- (c) if so, what is the reaction of Government in this regard particularly regarding the demand for period of all minerals the mining lease should be granted for 20 years and also an early legislation of amendment of the Act?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c) The Government is considering amendment of the Mines and Minerals (Regulation and Development) Act, 1957 taking into account the suggestions from various received Governments/Union Territory Federation of Mining Associations and the Mining Industry and in the wake of Statement on Industrial Policy, 1991 and the National Mineral Policy, 1993. As per Section (8) of the Mines and Mineral (Regulation and Development) Act, 1957 Mining Leases can be granted for period not exceeding 20 years.

#### Gold Mines in Bihar

3425. SHRI S. S. AHLUWALIA: Will the Minister of MINES be pleas ed to state:

- (a) whether it is a fact that some gold mines have been found in the State of Bihar in the recent past;
  - (b) if so, what are the details thereof;
- (c) whether Government have star ted mining in these mines; and
- (d) if not, toy when mining activities are likely to be started in these gold mines of Bihar?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) Exploration carried out by Geological Survey of India (GSI) and Mineral Exploration Corporation Limited (MECL) in Porojharna block, Kunderkocha area, Singhbhum District, Bihar have established a possible reserve of 7741 tonnes of gold ore, of which 3223 tonnes of gold with an average grade of 4.19 gt gold and 4518 tonnes with an average grade of 19.49 g/t gold. The ore bodies are highly erratic in size, shape and grade.

Exploration so far carried out by State Government of Bihar in Sono Block, Karmatiya village, Munger district have indicated low gold values between less than 0.1-1.8 g/t gold. The data obtained so far are not sufficient to establish reserves.

- (c) No, Sir.
- (d) The exploration data obtained so far are not sufficient to arrive at conclusion regarding economic viability of the deposits.

# Application recommended by Karnataka for mining lease

3426. SHRI B. K. HARIPRASAD: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that the State Government of Karnataka had recommended to the Centre for approval, the mining lease application

of a private sector firm for Iron ore mining at Ramanadurga for captive consumption at their Mangalore Steel making facility; and

#### (b) if so, the status thereof?

THE MINISTER OF STATE OF THE (SHR1 BALRAM MINISTRY OF MINES SINGH YADAV): (a) and (b) The State government of Kama' taka has recommended a proposal for grant of mining lease ore and manganese ore over an area of 6.5 Sq.Kms. in Village Ramanadurga of Bt.'.L'.ry district in favour of M/s. Jaiprakash Engineering and Steel Co. Ltd. in November, 1992. Certain clarifications neccessary under the Mines and Minerals (Regulation and Development) Act, 1957, were sought from tha State Government of Karnataka.

### मुखरात में प्राकृतिक संसाधन

3427. श्री गोपाल सिंह जी० सोलंकी: क्या ख्वान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि गुजरात राज्य में प्राकृतिक संसाधन प्रचुर मात्रा में उपलब्ध हैं, जिनका देश के विकास हेत प्रयोग किया जा सकता है;
- (ख) क्या सरकार की गुजरात में उपलब्ध बहमस्य खनिजों श्रीर तेल का उपयोग करने की योजनायें हैं; भौर
- (ग) उन स्थानों के नाम क्यान्क्या हैं, जहां पर पिछले एक वर्ष के दौरान प्राकृतिक संसाधनों के नये भंडारों का पता चला है और ये संसाधन क्या-क्या हैं ?
- मंद्रालय के राज्य मंत्री सिंह यावय } :

हां । धात्विक जी ऋौर गैर-धात्विक खनिज संसाधनों के श्रलावा, जो प्राकृतिक स्रोत उपलब्ध हैं, उनमें जीवाश्म, ईंधन जैसे तेल ग्रौर प्राकृतिक गैस तथा भू-जल ग्रौर हाइड्रो-पावर भी शामिल है।

to Questions

- (ख) गुजरात राज्य सरकार करुछ में लिग्नाइट का प्रयोग एक गैस ब्राधारित विद्युत संयंत्र स्थापित करने की योजना है। इसके ग्रलावा, गुजरात के तेल भौर गैस भंडारों का कमबद्ध तरीके से विकास ग्रीर विदोहन किया गया है।
- (ग) पिछले एक वर्ष के दौरान तेल और प्राकृतिक गैस ब्रायोग (भ्रो०एन० जी त्सी ०) द्वारा किये गये सर्वेक्षण के फलस्वरूप, गजरात के खम्बेल क्षेत्र में तेल निकला है। इसी प्रकार, भारतीय (जी०एस०भ्राई०) भू-वैज्ञानिक सर्वेक्षण ड़ीरा किय गये सर्वेक्षण के गुजरात के भड़च क्षेत्र में लिग्नाइट स्रोतों का पता लगाया गया है।

## गुजरात में खनिजों का पता लगाने हेत् सर्वेक्षण किया जाना

- 3428. श्री गोपाल सिंह जी० सोलंकी : क्या खान मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार गजरात में खनिजों का पता लगाने हेतु एक सर्वेक्षण कराने का विचार रखती हैं:
- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ;
- (ग) क्या केन्द्र सरकार संबंध में गुजरात तथा ग्रन्य राज्यों के के लिये कोई योजना बनाई है; स्रीर
- (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?